

Name of the Corporate Debtor
Date of commencement of CIRP
List of Creditors as on
List of operational creditors (Government Dues)

Swati Health And Education Services Private Limited
04.03.2022
28.05.2022

1	2	3	4	5	6	9	10	11	12	13	14	15	
		Details of Claim Received		Details of claim admitted									
S. N	Name of Creditor/Department	Date of receipt	Total Amount Claimed	Amount of claim Admitted	Nature of Claim	Whet her Related Party	% of Voting Share in COC	Amount of Contingen t Claim	Amount of any Mutual dues, that may be set off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any	
1	Greater Noida Industrial Development Authority	23.05.2022	214195542	0	Operational Creditors (Government)	no	0	0	0	0	214195542	Claim till 4.3.2022 need to be filed in correct form as operational Creditor	
	Total		214195542	0			0	0	0	0	214195542		

Please note that claims are provisionally admitted based on documents available and submitted with declaration under provision of I& B code. The amount shall be modified in accordance to provision of code. The creditors are advised to submit to the IRP/RP the desired details, information and documents promptly.

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PAWAN KUMAR GOYAL
Resolution Professional in the matter of
Swati Health And Education Services Private Limited.
Registration Number: **IBBI/IPA-001/IP-P00875/2017-18/11473**
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Comm. Email swaticirp@gmail.com
304, D.R. Chamber, Opp. PP Jewellers,
12/56, D.B. Gupta Road, Karol Bagh, New Delhi-110005

Place: New Delhi
Date: 28.05.2022